

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA No.460/93 in OA No.1708/92

NEW DELHI THIS THE 10TH DAY OF AUGUST, 1994.

MR.JUSTICE S.K.DHAON, ACTING CHAIRMAN
MR.S.R.ADIGE, MEMBER (A)

Shri Naubahar
S/o Shri Balbir Singh
C/o Shri Sant Lal Advocate
C-21(B) New Multan Nagar,
Delhi-110056. ... APPLICANT

vs.

1. The Union of India, through
the Secretary,
Ministry of Communications
Department of Posts,
Dak Bhawan,
New Delhi-110001
2. The Postmaster General
Dehradun Region, U.P.Circle
Dehradun-248001.
3. The Superintendent of Post Offices
Bijnore Division,
Bijnore-246701 ... RESPONDENTS

ORDER (IN CIRCULATION)

Justice S.K.Dhaon:

This is a second review application in this OA. The OA was disposed of by us on 11.5.1993 and the review application filed therein was disposed of on 22.10.1993.

2. In view of the decision of this Tribunal in RA No.154/93 in OA No.135/90 (Union of India & ors. vs. Punjab Singh & ors.) dated 13.8.1993, the second review application is not maintainable.
3. This review application is rejected summarily.

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(S.R.ADIGE)
MEMBER(A)

S.K.D
(S.K.DHAON)
ACTING CHAIRMAN

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